

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.231 – IA 1080 of 2022
In
CP(IB) 162 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SMC Industries Pvt Ltd
V/s
Shaifali Rolls Ltd

.....Applicant

.....Respondent

Order delivered on 25/04/2023

Coram:

Deep Chandra Joshi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Parinda Davawala, Adv.
For the Respondent : Mr. Tirth Nayak, Adv.

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List for hearing on 16.05.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DEEP CHANDRA JOSHI
MEMBER (JUDICIAL)**